

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM & ANR.

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

(IA No.136569/2017-CONDONATION OF DELAY IN FILING and two weeks time granted for taking steps vide order dated 10/11/2017)

Date : 11-05-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Param Kumar Mishra,Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr.Garvesh Kabra,Adv.
Mr.Vikas Choudhary,Adv.
Mr. Adarsh Upadhyay, AOR

Mr. Sunny Choudhary, AOR

Ms. Anisha Upadhyay, AOR

Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent No.4, but no one has entered appearance on his behalf.

The respondent No.7 has already filed the counter affidavit.

The respondent Nos.1,2,3, 5 & 6 have failed to file the pleadings despite repeated opportunities.

Hence, list the matter before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar